

R.O.C.No.102772-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 1 / 2020

The Government, in G.O.Ms.No.298, Home(Cts.II) Department, dated 05.04.2017, had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate in Karur District.

Thiru. R.Saravana Babu, Judicial Magistrate II, Karur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Karur, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:03.01.2020.

Sd./-C.Kumarappan
REGISTRAR GENERAL

03.01.2020
S.S.